

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 101/BB/2018	For hearing - CIRP.	Sec 9 of I&B code 2016	R N Manohar	Agraa Legal Shri	GCL Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

[Handwritten Signature]

(HEMANTH.R.RAO)
8017621549

Adv. for RP

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Mr.Hemanth.R.Rao, learned Counsel for the R.P

Post the case on **17.02.2020**

[Handwritten Signature]

MEMBER (T)

[Handwritten Signature]

MEMBER (J)

Brunda

Verified

[Handwritten Signature]
Court Officer